

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Intervention Petition /3/2021 in CA/3/2021
NAME OF THE COMPANY	Sri Sai Venugopala Agro Farms Pvt Ltd
NAME OF THE PETITIONER(S)	Venkata Satya Lakshmi Chelikani
NAME OF THE RESPONDENT(S)	Registrar of Companies, Telangana
UNDER SECTION	252

ORDER

At request of the Proxy Counsel appearing for the Intervening Petitioner, post on 26.04.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)